HIGH COURT OF DELHI: NEW DELHI

No. 3229 /G-10/Genl.-II/DHC Dated: 11725

CIRCULAR

In supersession of the Circular No.2904/G-10/Genl.-II/DHC dated 01.11.2023 regarding filing of complaints under the Sexual Harassment of Women at Workplace (Prevention Prohibition and Redressal) Act, 2013, it is to bring to the notice of all concerned that the e-mail ID of Nodal officer i.e. Registrar (Genl.-Admin.-II) for filing of complaints Sexual Harassment of Women at Workplace is icc-posh@dhc.nic.in instead of rga-2.dhc@gov.in and the contact No. is 9717394823.

(Rajender Singh)
Joint Registrar
for Registrar General

Endst. No. <u>3230-34</u>/G-10/Genl. II/DHC

Dated: 11725

Copy forwarded for information and necessary action to: -

	TI 11 1 Also Chief	With the request to
1.	Registrar-cum-Secretary to Hon'ble the Chief	
	Justice	kindly bring the contents
	JR-cum-PA to the Registrar General	of the above circular to
2.	JR-culli-r A to the Registrat Contains (DIAC)	the notice of all the
3.	All Registrars, OSD(s), Coordinator (DIAC),	officials and all
	Joint Registrars, Deputy Registrars, Assistant	concerned working under
1	Registrars	concerned working under
4.	All AOJs, Court Masters, Private Secretaries and	their supervision.
''	Duran als In aborgo(s)	11
5.	Registrar (IT), with the request to upload the same on the intranet as well as	
	website of this Court.	

(Sumit Tandon)

Administrative Officer (Judicial)